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Title: Introduction of the Constitution (Amendment) Bill, 2015. (amendment of Article 51A).

SHRI P.P. CHAUDHARY (PALI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय सभापति : प्रश्न यह है:

" कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुनःस्थापित करने की अनुमति दी जाए। "

प्रस्ताव स्वीकृत हुआ।

SHRI P.P. CHAUDHARY: Sir, I introduce the Bill.

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16.23 hrs